

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

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## ORDER

No: 721/GS

Dated: 30-09-2019

Pursuant to the Resolution adopted by the Hon'ble Full Court in its meeting held on 27th September, 2019, the services of Shri Sarfraz Hussain Shah who was appointed as District Judge vide Government Order No. 1962- LD(A) of 2017 dated 01-06-2017 are regularized against the substantive post held by him with effect from the date of his ad hoc appointment.

**By Order.**

(Sanjay Dhar)  
Registrar General

No: 17282-90/GS  
Copy to the:-

Dated: 30-09-2019

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Registrar Rules, High Court of J&K, Srinagar.
6. Sh. Sarfaraz Hussain Shah, Principal District & Sessions Judge, Bandipora.  
..... for information and n/a.
- ✓ 7. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
8. Office file.

Registrar General